## GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

### LOK SABHA STARRED QUESTION NO – 207

#### ANSWERED ON 15/12/2025

#### **Timely Release of Funds to Government Schools**

\*207. Shri K Radhakrishnan:

Will the Minister of EDUCATION be pleased to state:

- (a) the total number of Government and Government-aided schools that have been shut down in the country during the last five years and the reasons for such closures, State/UT-wise;
- (b) the details of the pending funds due to be released by the Central Government to all States including Kerala under the Sarva Shiksha Abhiyan/Samagra Shiksha scheme during the last three years, State/UT and year-wise;
- (c) whether the Government has taken any special measures to ensure timely release of funds to prevent further closures of schools, especially in rural, tribal and educationally backward regions; and
- (d) if so, the details thereof and if not, the reasons therefor?

# ANSWER MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) to (d): A statement is laid on the table of the House.

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STATEMENT REFERRED TO IN REPLY TO PART (A) TO (D) OF LOK SABHA STARRED QUESTION NO. 207 ANSWERED ON 15/12/2025 ASKED BY HONB'LE MP SHRI K RADHAKRISHNAN REGARDING 'TIMELY RELEASE OF FUNDS TO GOVERNMENT SCHOOLS'

(a) to (d): Education is in the Concurrent list of the Constitution and the opening, closing and rationalisation of schools are within the purview of respective State Government and UT Administration. As per UDISE+ (Unified District Information System for Education Plus), State/UT-wise number of Government and Government Aided schools, as reported by them from the year 2020-21 to 2024-25, are available at <a href="https://www.education.gov.in/en/parl\_ques">https://www.education.gov.in/en/parl\_ques</a>.

The Department of School Education & Literacy is implementing the Centrally Sponsored Scheme of Samagra Shiksha in partnership with all the States and UTs. Financial assistance is provided to all States and UTs for various components for implementation of the interventions under Samagra Shiksha as per norms. Accordingly, the annual plans under Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme. The release of Central share depends on the submission of the utilisation certificates, audit reports in respect of funds released earlier, physical and financial progress reports, State contributions and compliance with the scheme norms and adherence to the provisions of National Education Policy (NEP), 2020.

State/UT-wise details of Central Share approved by the Project Approval Board and the Central Share released under Samagra Shiksha for the year 2023-24 to 2024-25 and Central Share released for 2025-26 (as on date) is at <a href="https://www.education.gov.in/en/parl\_ques">https://www.education.gov.in/en/parl\_ques</a>.

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